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**CHAPTER 62**

**ARTICLES OF APPAREL AND CLOTHING ACCESSORIES, NOT  
KNITTED OR CROCHETED**

**NOTES:**

1. This Chapter applies only to made up articles of any textile fabric other than wadding, excluding knitted or crocheted (other than those of heading 6212).
2. This Chapter does not cover:
  - (a) Worn clothing or other worn articles of heading 6309; or
  - (b) Orthopaedic appliances, surgical belts, trusses or the like (heading 9021).
3. For the purpose of headings 6203 and 6204:
  - (a) The term “suit” means a set of garments composed of two or three pieces made up, in respect of their outer surface, in identical fabric and comprising:
    - One suit coat or jacket the outer shell of which, exclusive of sleeves, consists of four or more panels, designed to cover the upper part of the body, possible with a tailored waistcoat in addition whose front is made from the same fabric as the outer surface of the other components of the set and whose back is made from the same fabric as the lining of the suit coat or jacket; and
    - One garment designed to cover the lower part of the body and consisting of trousers, breeches or shorts (other than swimwear), a skirt or a divided skirt, having neither braces nor bibs.

All of the components of a “suit” must be of the same fabric construction, colour and composition; they must also be of the same style and of corresponding or compatible size. However, these components may have piping (a strip of fabric sewn into the seam) in a different fabric.

If several separate components to cover the lower part of the body are presented together (for example, two pairs of trousers or trousers and shorts, or a skirt or divided skirt and trousers), the constituent lower part shall be one pair of trousers or, in the case of women’s or girls’ suits, the skirt or divided skirt, the other garments being considered separately.

The term “suit” includes the following set of garments, whether or not they fulfil all the above conditions:

- (A) Morning dress, comprising a plain jacket (cutaway) with rounded tails hanging well down at the back and striped trousers;

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- (B) Evening dress (tailcoat), generally made of black fabric, the jacket of which is relatively short at the front, does not close and has narrow skirts cut in at the hips and hanging down behind;
  - (C) Dinner jacket suits, in which the jacket is similar in style to an ordinary jacket (though perhaps revealing more of the shirt front), but has shiny silk or imitation silk lapels.
- (b) The term “ensemble” means a set of garments (other than suits and articles of heading 6207 or 6208) composed of several pieces made up in identical fabric, put up for retail sale, and comprising:
- one garment designed to cover the upper part of the body with the exception of waistcoats which may also form a second upper garment, and
  - one or two different garments, designed to cover the lower part of the body and consisting of trousers, bib and brace overalls, breeches, shorts (other than swimwear), skirt or a divided skirt.

All of the components of an ensemble must be of the same fabric construction, style, colour and composition; they also must be of corresponding or compatible size. The term “ensemble” does not apply to tract suits and ski suits, of heading 6211.

4. For the purposes of heading 6209:
  - (a) The expression “babies’ garments and clothing accessories” means articles for young children of a body height not exceeding 86 cm;
  - (b) Articles which are, *prima facie*, classifiable both in heading 6209 and in other headings of this Chapter are to be classified in heading 6209.
5. Garments which are, *prima facie*, classifiable both in heading 6210 and in other headings of this Chapter, excluding heading 6209, are to be classified in heading 6210.
6. For the purposes of heading 6211, “ski suits” means garments or sets of garments which, by their general appearance and texture, are identifiable as intended to be worn principally for skiing (cross-country or alpine). They consist either of:
  - (a) A “ski overall”, that is, a one piece garment designed to cover the upper and the lower parts of the body; in addition to sleeves and a collar the ski overall may have pockets or footstraps; or
  - (b) A “ski ensemble”, that is, a set of garments composed of two or three pieces, put up for retail sale and comprising:

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- one garment such as an anorak, wind-cheater, wind-jacket or similar article, closed by a slide fastener (zipper), possibly with a waistcoat in addition, and
- one pair of trousers whether or not extending above waistlevel, one pair of breeches or one bib and brace overall.

The “ski ensemble” may also consist of an overall similar to the one mentioned in paragraph (a) above and a type of padded, sleeveless jacket worn over the overall.

All the components of a “ski ensemble” must be made up in a fabric of the same texture, style and composition whether or not of the same colour; they also must be of corresponding or compatible size.

7. Scarves and articles of the scarf type, square or approximately square, of which no side exceeds 60 cm are to be classified as handkerchiefs (heading 6213). Handkerchiefs of which any side exceeds 60 cm. are to be classified in heading 6214.
8. Garments of this Chapter designed for left over right closure at the front shall be regarded as men’s or boys’ garments, and those designed for right over left closure at the front as women’s or girls’ garments. These provisions do not apply where the cut of the garment clearly indicates that is designed for one or other of the sexes.

Garments which cannot be identified as either men’s or boys’ garments or as women’s or girls’ garments are to be classified in the headings covering women’s or girls’ garments.

9. Articles of this Chapter may be made of metal thread.

<b>Exim Code</b>	<b>Item Description</b>	<b>Policy</b>	<b>Policy Conditions</b>
<b>6201</b>	<b>MEN'S OR BOYS' OVERCOATS, CAR-COATS, CLOAKS, ANORAKS (INCLUDING SKI-JACKETS), WIND-CHEATERS, WIND JACKETS AND SIMILAR ARTICLES OTHER THAN THOSE OF HEADING 6203</b>		
	<i>Overcoats, raincoats, car-coats, capes, cloaks and similar articles:</i>		
6201 11 00	Of wool and fine animal hair	Free	

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<b>6201 12</b>	<b><i>Of cotton:</i></b>		
6201 12 10	Raincoats	Free	
6201 12 90	Other	Free	
<b>6201 13</b>	<b><i>Of man-made fibres:</i></b>		
6201 13 10	Raincoats	Free	
6201 13 90	Other	Free	
<b>6201 19</b>	<b><i>Of other textile materials:</i></b>		
6201 19 10	Of silk	Free	
6201 19 90	Of other textile fibres	Free	
	<b><i>Other:</i></b>		
6201 91 00	Of wool or fine animal hair	Free	
6201 92 00	Of cotton	Free	
6201 93 00	Of man-made fibres	Free	
<b>6201 99</b>	<b><i>Of other textile materials:</i></b>		
6201 99 10	Of silk	Free	
6201 99 90	Other	Free	
<b>6202</b>	<b>WOMEN'S OR GIRLS' OVERCOATS, CAR-COATS, CAPES, CLOAKS, ANORAKS (INCLUDING SKI-JACKETS), WIND-CHEATERS, WIND-JACKETS AND SIMILAR ARTICLES, OTHER THAN THOSE OF HEADING 6204</b>		
	<b><i>Overcoats, raincoats, car-coats, capes, cloaks and similar articles:</i></b>		
<b>6202 11</b>	<b><i>Of wool or fine animal hair:</i></b>		
6202 11 10	Coats	Free	
6202 11 90	Other	Free	
6202 12 00	Of cotton	Free	
6202 13 00	Of man-made fibres	Free	
<b>6202 19</b>	<b><i>Of other textile materials:</i></b>		
6202 19 10	Coats of silk	Free	
6202 19 20	Coats of all other fibres	Free	
6202 19 90	Other	Free	

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	<i>Other:</i>		
<b>6202 91</b>	<b><i>Of wool or fine animal hair:</i></b>		
6202 91 10	Wind and ski-jackets, wind-cheaters	Free	
6202 91 90	Other	Free	
<b>6202 92</b>	<b><i>Of cotton:</i></b>		
6202 92 10	Wind and ski-jackets, wind-cheaters	Free	
6202 92 90	Other	Free	
<b>6202 93</b>	<b><i>Of man-made fibres:</i></b>		
6202 93 10	Wind and ski-jackets, wind-cheaters	Free	
6202 93 90	Other	Free	
<b>6202 99</b>	<b><i>Of other textile materials:</i></b>		
	<b><i>Of silk:</i></b>		
6202 99 11	Wind and ski-jackets	Free	
6202 99 19	Other	Free	
6202 99 90	Other	Free	
<b>6203</b>	<b>MEN'S OR BOYS' SUITS, ENSEMBLES, JACKETS, BLAZERS, TROUSERS BIB AND BRACE OVERALLS, BREECHES AND SHORTS (OTHER THAN SWIMWEAR)</b>		
	<b><i>Suits:</i></b>		
6203 11 00	Of wool or fine animal hair	Free	
6203 12 00	Of synthetic fibres	Free	
<b>6203 19</b>	<b><i>Of other textile materials:</i></b>		
6203 19 10	Of cotton	Free	
6203 19 90	Other	Free	
	<b><i>Ensembles:</i></b>		
6203 22 00	Of cotton	Free	
6203 23 00	Of synthetic fibres	Free	
6203 29 00	Of other textile materials	Free	
	<b><i>Jackets and blazers:</i></b>		
6203 31 00	Of wool or fine animal hair	Free	

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6203 32 00	Of cotton	Free	
6203 33 00	Of synthetic fibres	Free	
<b>6203 39</b>	<b><i>Of other textile materials:</i></b>		
6203 39 10	Of silk	Free	
6203 39 90	Other	Free	
	<b><i>Trousers, bib and brace overalls, breeches and shorts:</i></b>		
6203 41 00	Of wool or fine animal hair	Free	
6203 42 00	Of cotton	Free	
6203 43 00	Of synthetic fibres	Free	
<b>6203 49</b>	<b><i>Of other textile materials:</i></b>		
6203 49 10	Of silk	Free	
6203 49 90	Other	Free	
<b>6204</b>	<b>WOMEN'S OR GIRLS' SUITS, ENSEMBLES, JACKETS, BLAZERS, DRESSES, SKIRTS, DIVIDED SKIRTS, TROUSERS, BIB AND BRACE OVERALLS, BREECHES AND SHORTS (OTHER THAN SWIMWEAR)</b>		
	<b><i>Suits:</i></b>		
6204 11 00	Of wool of fine animal hair	Free	
6204 12 00	Of cotton	Free	
6204 13 00	Of synthetic fibres	Free	
<b>6204 19</b>	<b><i>Of other textile materials:</i></b>		
	<b><i>Of silk:</i></b>		
6204 19 11	Sequinned or beaded with chattons or embroidered	Free	
6204 19 19	Other	Free	
6204 19 90	Of all other fibres	Free	
	<b><i>Ensembles:</i></b>		
6204 21 00	Of wool or fine animal hair	Free	
<b>6204 22</b>	<b><i>Of cotton:</i></b>		
6204 22 10	Blouses combined with skirts, trousers or shorts	Free	
6204 22 90	Other	Free	

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6204 23 00	Of synthetic fibres	Free	
<b>6204 29</b>	<b><i>Of other textile materials:</i></b>		
	<b><i>Of silk:</i></b>		
6204 29 11	Sequinned or beaded	Free	
6204 29 19	Other	Free	
6204 29 90	Other	Free	
	<b><i>Jackets and blazers:</i></b>		
6204 31 00	Of wool or fine animal hair	Free	
6204 32 00	Of cotton	Free	
6204 33 00	Of synthetic fibres	Free	
<b>6204 39</b>	<b>Of other textile materials</b>		
	<b><i>Of silk:</i></b>		
6204 39 11	Sequinned or beaded with chattons or embroidered	Free	
6204 39 19	Other	Free	
6204 39 90	Other	Free	
	<b><i>Dresses:</i></b>		
<b>6204 41</b>	<b><i>Of wool or fine animal hair:</i></b>		
6204 41 10	House coats and like dresses	Free	
6204 41 20	Blazers	Free	
6204 41 90	Other	Free	
<b>6204 42</b>	<b><i>Of cotton:</i></b>		
6204 42 10	House coats and the like dresses	Free	
6204 42 20	Dresses	Free	
6204 42 90	Other	Free	
<b>6204 43</b>	<b><i>Of synthetic fibres:</i></b>		
6204 43 10	House coats and the like	Free	
6204 43 90	Other	Free	
6204 44 00	Of artificial fibres	Free	
<b>6204 49</b>	<b><i>Of other textile materials:</i></b>		
	<b><i>Of silk:</i></b>		
6204 49 11	House coats and the like dresses	Free	
6204 49 19	Other	Free	

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6204 49 90	Other	Free	
	<b>Skirts and divided skirts:</b>		
6204 51 00	Of wool or fine animal hair	Free	
6204 52 00	Of cotton	Free	
6204 53 00	Of synthetic fibres	Free	
<b>6204 59</b>	<b>Of other textile materials:</b>		
6204 59 10	Of silk	Free	
6204 59 90	Other	Free	
	<b>Trousers, bib and brace overalls, breeches and shorts:</b>		
<b>6204 61</b>	<b>Of wool or fine animal hair:</b>		
6204 61 10	Trousers and shorts	Free	
6204 61 90	Other	Free	
6204 62 00	Of cotton	Free	
6204 63 00	Of synthetic fibres	Free	
<b>6204 69</b>	<b>Of other textile materials:</b>		
	<b>Of silk:</b>		
6204 69 11	Sequinned or beaded or embroidered	Free	
6204 69 19	Other	Free	
6204 69 90	Other	Free	
<b>6205</b>	<b>MEN'S OR BOYS' SHIRTS</b>		
6205 20 00	Of cotton	Free	
6205 30 00	Of man-made fibres	Free	
<b>6205 90</b>	<b>Of other textile materials:</b>		
6205 90 10	Of silk	Free	
6205 90 90	Other	Free	
<b>6206</b>	<b>WOMEN'S OR GIRLS' BLOUSES, SHIRTS AND SHIRT-BLOUSES</b>		
<b>6206 10</b>	<b>Of silk or silk waste:</b>		
6206 10 10	Of silk	Free	
6206 10 90	Other	Free	
6206 20 00	Of wool or fine animal hair	Free	



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6206 30 00	Of cotton	Free	
6206 40 00	Of man-made fibres	Free	
6206 90 00	Of other textile materials	Free	
<b>6207</b>	<b>MEN'S OR BOYS' SINGLETs AND OTHER VESTS, UNDERPANTS, BRIEFS, NIGHTSHIRTS, PYJAMAS, BATHROBES, DRESSING GOWNS AND SIMILAR ARTICLES</b>		
	<i>Underpants and briefs:</i>		
6207 11 00	Of cotton	Free	
<b>6207 19</b>	<i>Of other textile materials:</i>		
6207 19 10	Of synthetic fibres	Free	
6207 19 20	Of wool	Free	
6207 19 30	Of silk	Free	
6207 19 90	Other	Free	
	<i>Night shirts and pyjamas:</i>		
6207 21 10	Of cotton	Free	
6207 21 90	Other	Free	
6207 22 00	Of man-made fibres	Free	
6207 29 00	Of other textile materials	Free	
	<i>Other:</i>		
<b>6207 91</b>	<i>Of cotton:</i>		
6207 91 10	Dressing gowns and bath robes	Free	
6207 91 20	Under shirts other than hand printed	Free	
6207 91 90	Other	Free	
<b>6207 99</b>	<i>Of other textile materials:</i>		
	<i>Of silk:</i>		
6207 99 11	Dressing gowns and bathrobes	Free	
6207 99 19	Other	Free	
	<i>Of wool:</i>		
6207 99 21	Dressing gowns and bathrobes	Free	
6207 99 29	Other	Free	
6207 99 90	Other	Free	

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<b>6208</b>	<b>WOMEN'S OR GIRLS' SINGLETS AND OTHER VESTS, SLIPS, PETTICOATS, BRIEFS, PANTIES, NIGHTDRESSES, PYJAMAS, NEGLIGES, BATHROBES, DRESSING GOWNS AND SIMILAR ARTICLES</b>		
	<i>Slips and petticoats:</i>		
6208 11 00	Of man-made fibres	Free	
<b>6208 19</b>	<i>Of other textile materials:</i>		
6208 19 10	Of cotton other than hand printed	Free	
6208 19 90	Other	Free	
	<i>Nightdresses and pyjamas:</i>		
6208 21 00	Of cotton	Free	
6208 22 00	Of man-made fibres	Free	
<b>6208 29</b>	<i>Of other textile materials:</i>		
6208 29 10	Of silk	Free	
6208 29 20	Of wool	Free	
6208 29 90	Other	Free	
	<i>Other:</i>		
<b>6208 91</b>	<i>Of cotton:</i>		
6208 91 10	Dressing gowns and bathrobes	Free	
6208 91 90	Other	Free	
<b>6208 92</b>	<i>Of man-made fibres:</i>		
6208 92 10	Dressing gowns and bathrobes	Free	
6208 92 90	Other	Free	
<b>6208 99</b>	<i>Of other textile materials:</i>		
6208 99 10	Dressing gowns and bathrobes of wool	Free	
6208 99 20	Dressing gowns and bathrobes of silk	Free	
6208 99 90	Other	Free	
<b>6209</b>	<b>BABIES' GARMENTS AND CLOTHING ACCESSORIES</b>		
6209 20 00	Of cotton	Free	
6209 30 00	Of synthetic fibres	Free	

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<b>6209 90</b>	<b><i>Of other textile materials:</i></b>		
6209 90 10	Of silk	Free	
6209 90 90	Other	Free	
<b>6210</b>	<b>GARMENTS, MADE UP OF FABRICS OF HEADING 5602, 5603, 5903, 5906 OR 5907</b>		
6210 10 00	Of fabrics of heading 5602 or 5603	Free	
<b>6210 20</b>	<b><i>Other garments, of the type described in sub-headings 6201 11 to 6201 19:</i></b>		
6210 20 10	Outer garments, of rubberised textile fabrics	Free	
6210 20 20	Outer garments, of fabrics impregnated, coated, covered or laminated with preparations of cellulose derivatives and other artificial plastic materials	Free	
6210 20 30	Outer garments, of fabrics otherwise impregnated or coated	Free	
6210 20 90	Other	Free	
<b>6210 30</b>	<b><i>Other garments, of the type described in sub-headings 6202 11 to 6202 19:</i></b>		
6210 30 10	Outer garments, of textiles impregnated, coated, covered or laminated with preparations of cellulose derivatives and other artificial plastic materials	Free	
6210 30 20	Outer garments, of rubberised textile fabrics	Free	
6210 30 30	Outer garments, of fabrics otherwise impregnated	Free	
6210 30 90	Other	Free	
<b>6210 40</b>	<b><i>Other men's or boys' garments:</i></b>		
6210 40 10	Bullet proof jacket, bomb disposal jacket and the like	Free	
6210 40 90	Other	Free	
6210 50 00	Other women's or girls' garments	Free	
<b>6211</b>	<b>TRACK SUITS, SKI SUITS AND SWIMWEAR; OTHER GARMENTS</b>		
	<b><i>Swimwear:</i></b>		
6211 11 00	Men's or boys'	Free	

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6211 12 00	Women's or girls'	Free	
6211 20 00	Ski suits	Free	
	<b>Other garments, men's or boys':</b>		
6211 32 00	Of cotton	Free	
6211 33 00	Of man-made fibres	Free	
6211 39 00	Of other textile materials	Free	
	<b>Other garments, women's or girls':</b>		
6211 41 00	Of wool or fine animal hair	Free	
<b>6211 42</b>	<b>Of cotton:</b>		
6211 42 90	Other	Free	
6211 43 00	Of man-made fibres	Free	
<b>6211 49</b>	<b>Of other textile materials:</b>		
6211 49 00	Of wool or fine animal hair	Free	
6211 49 00	Other	Free	
<b>6212</b>	<b>BRASSIERES, GIRDLES, CORSETS, BRACES, SUSPENDERS, GARTERS AND SIMILAR ARTICLES AND PARTS THEREOF, WHETHER OR NOT KNITTED OR CROCHETED</b>		
6212 10 00	Brassiers	Free	
6212 20 00	Girdles and panty-girdles	Free	
6212 30 00	Corselettes	Free	
<b>6212 90</b>	<b>Other:</b>		
6212 90 10	Suspender belts, braces, suspender garters	Free	
6212 90 90	Other	Free	
<b>6213</b>	<b>HANDKERCHIEFS</b>		
6213 20 00	Of cotton	Free	
<b>6213 90</b>	<b>Other:</b>		
6213 90 10	Of man-made fibres	Free	
6213 90 90	Of other textile materials	Free	
<b>6214</b>	<b>SHAWLS, SCARVES, MUFFLERS, MANTILLAS, VEILS AND THE LIKE</b>		

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<b>6214 10</b>	<b><i>Of silk or silk waste:</i></b>		
6214 10 10	Scarves of silk measuring 60 cms or less	Free	
6214 10 20	Shawls, scarves (exceeding 60 cms) and the like	Free	
6214 10 30	of Handloom	free	
6214 10 90	Other	Free	
<b>6214 20</b>	<b><i>Of wool or fine animal hair:</i></b>		
6214 20 10	Shawls	Free	
6214 20 20	Scarves	Free	
6214 20 30	Mufflers	Free	
6214 20 90	Other	Free	
6214 30 00	Of synthetic fibres	Free	
6214 40 00	Of artificial fibres	Free	
<b>6214 90</b>	<b><i>Of other textile materials:</i></b>		
6214 90 10	Abrabroomal, cotton	Free	
	<b><i>Chadars, cotton:</i></b>		
6214 90 21	Grey	Free	
6214 90 22	White bleached	Free	
6214 90 29	Other	Free	
	<b><i>Odhani, cotton:</i></b>		
6214 90 31	Grey	Free	
6214 90 32	White bleached	Free	
6214 90 39	Other	Free	
6214 90 40	Scarves, cotton	Free	
6214 90 50	Shawls, mufflers and the like, of cotton	Free	
6214 90 60	Shawls, mufflers and the like of man-made fibres	Free	
6214 90 90	Other	Free	
<b>6215</b>	<b>TIES, BOW TIES AND CRAVATS</b>		
6215 10 00	Of silk or silk waste	Free	
6215 20 00	Of man-made fibres	Free	
<b>6215 90</b>	<b><i>Of other textile materials:</i></b>		
6215 90 10	Of cotton	Free	
6215 90 90	Other	Free	
<b>6216</b>	<b>GLOVES, MITTENS AND MITTS</b>		

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<b>6216 00</b>	<b><i>Gloves, mittens and mitts:</i></b>		
6216 00 10	Of cotton	Free	
6216 00 20	of Handloom	free	
6216 00 90	Other	Free	
<b>6217</b>	<b>OTHER MADE UP CLOTHING ACCESSORIES; PARTS OF GARMENTS OR OF CLOTHING ACCESSORIES, OTHER THAN THOSE OF HEADING 6212</b>		
<b>6217 10</b>	<b><i>Accessories:</i></b>		
6217 10 10	For articles of apparel of cotton	Free	
6217 10 20	For articles of apparel of synthetic fibres	Free	
6217 10 30	For articles of apparel of wool	Free	
6217 10 40	For articles of apparel of silk	Free	
6217 10 50	For articles of apparel of regenerated fibre	Free	
6217 10 60	For articles of apparel of other fibres	Free	
6217 10 70	Stockings, socks, sockettes and the like of cotton	Free	
6217 10 90	Other	Free	
<b>6217 90</b>	<b><i>Parts:</i></b>		
6217 90 10	Collar cuffs and the like of cotton	Free	
6217 90 20	Of silk	Free	
6217 90 30	Of wool	Free	
6217 90 40	Separately presented removable linings for raincoats and other	Free	
6217 90 90	Other	Free	